HIGH COURT OF JUDICATURE AT HYDERABAD

FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

Senior Civil Judges - Transfers and Postings of Junior Civil Judges - ORDERS - ISSUED.

ROC.NO.3515/2017-B.SPL.

NOTIFICATION NO.681-B.SPL.

DATED:01.05.2017.

The High Court is pleased to order the following Transfers and Postings of Junior Civil Judges:-

The Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts and also the posts which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt. B. Mary Sara Danamma, Junior Civil Judge, Adilabad.	I Addl. Junior Civil Judge, Nizamabzd, VICE Smt. S.Saritha, Promoted and transferred	Junior Civil Judge, Utnoor.	II Addl. Junior Civil Judge, Nizamabad.
2.	Smt. E. Bharathi, Spl. Judicial Magistrate of First Class, Mobile (PCR), Adilabad.	Junior Civil Judge, Pargi, Rangareddy District, VICE Smt. M.K.Padmavathi, transferred.	Junior Civil Judge, Utnoor.	Prl. Junior Civil Judge, Vikarabad.

3.	Sri Ch. Jithender, Junior Civil Judge, Bellampalli, Adilabad District.	Prl. Junior Civil Judge, Devarakonda, Nalgonda District, VICE Smt. A.Radhika,	II Addl. Junior Civil Judge, Mancherial.	Addl. Junior Civil Judge, Devarakonda.
4.	Sri V. Srinivas, Junior Civil Judge, Bhainsa, Adilabad District.	transferred. Junior Civil Judge, Banswada, Nizamabad District, VICE Ms. Arpitha Maram Reddy, transferred.	Addl. Junior Civil Judge, Nirmal.	Junior Civil Judge, Yellareddy.
5.	Sri Ravinder Sattu, Junior Civil Judge, Boath, Adilabad District.	Prl. Junior Civil Judge, Gajwel, VICE Sri N.Santosh Kumar, promoted and transferred.	Addl. Junior Civil Judge, Nirmal.	Prl. Junior Civil Judge, Siddipet.
6.	Ms. Shaik Rahana, Junior Civil Judge, Chennur, Adilabad District.	I Addl. Junior Civil Judge (Juvenile Court), Khammam, VICE Smt. N.Amaravathi, transferred.	II Addl. Junior Civil Judge, Mancherial.	II Addl. Junior Civil Judge, Khammam.
7.	Sri T. Kanhyalal, Junior Civil Judge, Luxettipet, Adilabad District.	Junior Civil Judge, Vemulavada,	II Addl. Junior Civil Judge, Mancherial.	Special Judicial Magistrate of First Class, Excise Court, Karimnagar.
8.	Sri Singuru Mohan Rao, Prl. Junior Civil Judge, Mancherial, Adilabad District.	Junior Civil Judge, Chevella, Rangareddy District, VICE Smt. L.Annapurna Sri, transferred.	II Addl. Junior Civil Judge, Mancherial.	Prl. Junior Civil Judge, Vikarabad.

9.	Sri J. Upender Rao, I Addl. Junior Civil Judge, Mancherial, Adilabad District.	Junior Civil Judge, Thorrur, VICE Ms. Shankar Sridevi, transferred.	II Addl. Junior Civil Jude, Mancherial.	Addl. Junior Civil Judge, Mahabubabad.
10.	Sri J. Vikram, Prl. Junior Civil Judge, Nirmal, Adilabad District.	V Addl. Junior Civil Judge, Warangal VICE Smt. Ch.Ashalatha, transferred.	Addl. Junior Civil Judge, Nirmal.	III Addl. Junior Civil Judge, Warangal.
11.	Smt. G.Sunitha Ravindra Reddy, III Assistant Judge, City Civil Court, Hyderabad.	Prl. Junior Civil Judge, Shadnagar, Mahabubnagar District, VICE Sri Ch.A.N.Murthy, transferred.	XX Assistant Judge, City Civil Court, Hyderabad.	Addl. Junior Civil Judge, Shadnagar.
12.	Smt. M. Kalpana, VII Assistant Judge, City Civil Court, Hyderabad.	III Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District, VICE Smt.M.India Priya Darshni, transferred.	XX Assistant Judge, City Civil Court, Hyderabad.	I Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District
13.	Smt. K. Umadevi, VIII Assistant Judge, City Civil Court, Hyderabad.	Prl. Junior Civil Judge, Warangal, VICE Sri R.Raghunadha Reddy, promoted and transferred.	XX Addl. Junior Civil Judge, City Civil Court, Hyderabad.	III Addl. Junior Civil Judge, Warangal.
14.	Smt. M. Kiran Mahi, IX Assistant Judge, City Civil Court, Hyderabad.	Prl. Junior Civil Judge, Kamareddy, Nizamabad District, VICE Ms. D.B.Sheetal, transferred.	XIX Assistant Judge, City Civil Court, Hyderabad.	Addl. Junior Civil Judge, Kamareddy.

15.	Smt. S. Swathi Reddy, X Assistant Judge, City Civil Court, Hyderabad.	Junior Civil Judge Andole at Jogipet, VICE Smt. P.Devi Manasa, transferred.	XIX Assistant Judge, City Civil Court, Hyderabad.	Smt. P.Devi Manasa
16.	On relief, Sri A.Venkateswara Rao, XI Assistant Judge, City Civil Court, Secunderabad.	Junior Civil Judge, Tandur, Rangareddy District, VICE Smt. M.Eunice, transferred.		Prl. Junior Civil Judge, Vikarabad.
17.	Sri N.Srikanth Babu, XXII Assistant Judge, City Civil Court, Hyderabad.	Junior Civil Judge, Thungathurthy	XIX Assistant Judge, City Civil Court, Hyderabad.	Sri G.Udaya Bhaskar Rao,
18.	On relief, Sri M. Raju, II Metropolitan Magistrate for Railways, Secunderabad	II Addl. Junior Civil Judge, L.B.Nagar, Ranga Reddy District, VICE Smt. V.Madhavilatha, transferred.		I Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District.
19.	Sri P. Anajaneyulu, I Metropolitan Magistrate (Municipal Court), Hyderabad.	Spl. Judicial Magistrate of First Class, Mobile (PCR), Adilabad, Ms. E.Bharathi, Transferred.	Special Judicial Magistrate of First Class, Excise Court, Hyderabad.	Junior Civil Judge, Utnoor.
20.	Smt. A. Sreedevi, IV Metropolitan Magistrate, Mobile Court and M.V. Act, Hyderabad.	Prl. Junior Civil Judge, Kodad, Nalgonda District (post kept vacant)	Special Judicial Magistrate of First Class, Excise Court, Hyderabad.	Addl. Junior Civil Judge, Kodad.
21.	Smt. B. Pushpalatha, Prl. Rent Controller, City Small Causes Court, Secunderabad.	Spl. Judicial Magistrate of First Class, Excise Cases- cum-XII M.M. Cyberabad at L.B. Nagar, Rangareddy District, VICE Smt. Mylabathula Sobha Rani, transferred.	Addl. Judge, City Small Causes Court, Hyderabad.	Smt. Mylabathula Sobha Rani,

22.	Addl. Rent Controller, City Small Causes Court, Secunderabad.	XIII Metropolitan Magistrate, Cyberabad at L.BNagar, VICE Sri Mohd. Yousuf, transferred.	Addl. Judge, City Small Causes Court, Hyderabad.	Sri Mohd. Yousuf,
23.	Sri Mohd. Afroz Akthar, II Addl. Junior Civil Judge, Karimnagar.	Prl. Junior Civil Judge, Nizamaabd	I Addl. Junior Civil Judge, Karimnagar	II Addl. Junior Civil Judge, Nizamabad.
24.	Sri K. Prasad, I Addl. Junior Civil Judge, Huzurabad, Karimnagar District.	Junior Civil Judge, Bellampalli, Adilabad District, VICE Sri Ch.Jithendar, transferred.	Prl. Junior Civil Judge, Huzurabad.	II Addl. Junior Civil Judge, Mancherial.
25.	Sri B. Ramesh, I Addl. Junior Civil Judge, Jagtial, Karimnagar District.	Prl. Junior Civil Judge, Mancherial, Adilabad District, VICE Sri S.Mohan Rao, transferred.	Sri S.Madhu, Prl./ I Addl. Junior Civil Judge, Jagtial.	II Addl. Junior Civil Judge, Mancherial.
26.	Smt. Kavitha Karnati, II Addl. Junior Civil Judge, Jagtial, Karimnagar District.	Judicial Magistrate of First Class, Special Mobile Court-cum-XI Metropolitan Magistrate, Cyberabad at L.B. Nagar, Rangareddy District, VICE Smt. D.Indira, transferred.	Sri S.Madhu	I Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District.
27.	Sri A. Kumara Swamy, Junior Civil Judge, Manthani, Karimangar District.	Junior Civil Judge, Mulug, Warangal District, VICE Sri K.Venkatesh, transferred.	II Addl. Junior Civil Judge, Godavarikhani.	Special Judicial Magistrate of First Class, Mobile Court, Mulug.

28.	Sri N. Santhosh Kumar, Junior Civil Judge, Metpalli, Karimnagar District.	III Addl. Junior Civil Judge, Medchal, Rangareddy District, VICE Smt. A.Neeraja, promoted and transferred.	Prl. Junior Civil Judge, Jagitial.	Prl. Junior Civil Judge, Medchal.
29.	On relief, Sri M.A. Khaleel, Prl. Junior Civil Judge, Sircilla, Karimnagar District.	Addl. Junior Civil Judge, Gadwal, VICE Smt. V.Usha Kranthi, transferred.		Sri V. Eswaraiah.
30.	Smt. V.Usha Kranthi, Addl. Junior Civil Judge, Gadwal, Mahabubnagar District.	Prl. Junior Civil Judge, Gadwal, Mahabubnagar District.		Smt. V.Usha Kranthi, after completion of her training at A.P.J.A., Secunderabad, shall take charge of her new post from Sri M.A.Khaleel.
31.	Sri M. Bhaskar, Junior Civil Judge, Vemulavada, Karimnagar District.	Addl. Junior Civil Judge, Armoor, Nizamabad District, VICE Sri K.Jayaram Reddy, transferred.	Special Judicial Magistrate of First Class, Excise Court, Karimnagar.	Prl. Junior Civil Judge, Armoor.
32.	Sri Ch. Panchakshari, Prl. Junior Civil Judge, Khammam.	Junior Civil Judge, Bhainsa, Adilabad, VICE Sri V.Srinivas, transferred.	II Addl. Junior Civil Judge, Khammam.	Addl. Junior Civil Judge, Nirmal.
33.	Ms. N. Amaravathi, I Addl. Judicial Magistrate of First Class, Khammam.	I Addl. Junior Civil Judge, Warangal, VICE Smt. T.Anitha, transferred.	II Addl. Junior Civil Judge, Khammam.	III Addl. Junior Civil Judge, Warangal.

34.	Smt. G. Kavitha Devi, I Addl. Junior Civil Judge, Kothagudem, Khammam District.	II Metropolitan Magistrate (Juvenile Court), Cyberabad at L.B. Nagar, Ranga Reddy District, VICE Smt. B.Sridevi, promoted and transferred.	II Addl. Junior Civil Judge, Kothagudem.	I Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District.
35.	Smt. V. Satya Lakshmi Prasanna, Prl. Junior Civil Judge, Sathupalli, Khammam District.	Junior Civil Judge, Nakrekal, Nalgonda District, VICE Smt. P.Aruna Kumari, transferred.	Addl. Junior Civil Judge, Sathupalli.	Prl. Junior Civil Judge, Suryapet.
36.	Sri G. Rama Lingam, Junior Civil Judge, Alampur, Mahabubnagar District.	Judicial Magistrate of First Class, Spl. Mobile Court, Nizamabad, VICE Sri K.Yuva Raja, transferred.	Junior Civil Judge, Kollapur.	II Addl. Junior Civil Judge, Nizamabad.
37.	On relief, Sri V. Eshwaraiah, Prl. Junior Civil Judge, Gadwal, Mahabubnagar District.	Prl. Junior Civil Judge, Bodhan, VICE Ms. B.Soujanya, transferred.	Sri M.A.Khaleel,	Prl. Junior Civil Judge, Armoor.
38.	Smt. P. Padmavathi, Prl. Junior Civil Judge, Kalwakurthy, Mahabubnagar District.	Addl Junior Civil Judge, Ibrahimpatnam, Rangareddy District, VICE Smt. G.Bhanumathi, transferred.	Addl. Junior Civil Judge, Kalwakurthy.	Smt. G.Bhanumathi.
39.	Smt. G.Bhanumathi, Addl. Junior Civil Judge, Ibrahimpatnam, Rangareddy District.	Prl. Junior Civil Judge-cum-IV M.M., Cyberabad Ibrahimpatnam, Rangareddy District VICE Smt. J.Kavitha, transferred.		Will regularly assume charge as Prl. Junior Civil Judge, Ibrahimpatnam which post she is holding FAC

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40.	Sri Ch.A.N. Murthy, Prl. Junior Civil Judge, Shadnagar, Mahabubnagar District.	II Metropolitan Magistrate for Railways, Secunderabad, VICE Sri M.Raju, transferred.	Addl. Junior Civil Judge, Shadnagar.	Sri M.Raju.
41.	Sri Milind Kamble, Junior Civil Judge, Wanaparthy, Mahabubnagar District.	Addl. Junior Civil Judge, Nirmal, Adilabad District, VICE Sri K.V.Chandra Sekhara Rao, transferred.	Prl. Junior Civil Judge, Gadwal.	Sri K.V.Chandra Sekhara Rao,
42.	On relief, Sri K.V.Chandra Sekhara Rao, Addl. Junior Civil Judge, Nirmal, Adilabad District.	Prl. Junior Civil Judge, Nirmal, Adilabad District, VICCE Sri J.Vikram, transferred.		Will regularly assume charge as Prl. Junior Civil Judge, Nirmal, which post he is holding FAC.
43.	Sri D. Durga Prasad, Judicial Magistrate of First Class, Spl. Mobile Court, Sangareddy, Medak District.	Prl. Junior Civil Judge-cum-IX M.M. Cyberabad at Kukatpally, Rangareddy District, VICE Smt. Surampudi Sree Devi, transferred.	Prl. Junior Civil Judge, Sangareddy.	Smt. Surampudi Sree Devi,
44.	On relief, Smt. Surampudi Sree Devi, Prl. Junior Civil Judge-cum-IX M.M. Cyberabad at Kukatpally, Rangareddy District,	I Addl. Junior Civil Judge-cum- XVI M.M. Cyberabad at Kukatpally, Rangareddy District, VICE Smt. G.Radhika, transferred.		Will regularly assume charge as I Addl. Junior Civil Judge-cum- XVI M.M., Cyberabad at Kukatpally.

45.	Sri N. Venkatram, Judicial Magistrate of First Class, Spl. Excise Court, Sangareddy, Medak District.	Junior Civil Judge, Maheswaram (post kept vacant)	Prl. Junior Civil Judge, Sangareddy,	Addl. Junior Civil Judge, Ibrahim- patnam.
46.	Smt. N. Prashanthi, Junior Civil Judge, Nalgonda.	Prl. Junior Civil Judge-cum-X Metropolitan Magistrate, Cyberabad at Malkajgiri, Ranga Reddy District.	Special Judicial Magistrate of First Class, Excise Court, Nalgonda.	Smt. P.Sree Devi.
47.	Smt. V. Rajani, Judicial Magistrate of First Class, Spl. Mobile Court, Nalgonda.	I Addl. Junior Civil Judge-cum-XVI Metropolitan Magistrate, Cyberabad at Kukatpally.	Special Judicial Magistrate of First Class, Excise Court, Nalgonda	III Addl. Junior Civil Judge, Kukatpally.
48.	Smt. N. Radhika, Addl. Judicial Magistrate of First Class, Bhongir, Nalgonda District.	I Addl. Junior Civil Judge, Kothagudem, Khammam District, VICE Smt. G.Kavitha Devi, transferred.	Prl/Addl. Junior Civil Judge, Bhongir	II Addl. Junior Civil Judge, Kothagudem.
49.	Sri A. Radhika, Prl. Junior Civil Judge, Devarakonda, Nalgonda District.	Junior Civil Judge, Alampur, Mahabubngar District, VICE Sri R.Rama Lingam, transferred.	II Addl. Junior Civil Judge, Mancherial.	Junior Civil Judge, Kollapur.
50.	On relief, Sri A. Nagaraju, I Addl. Junior Civil Judge, Miryalaguda, Nalgonda District.	II Addl. Junior Civil Judge-cum- XV Metropolitan Magistrate, Cyberabad at Medchal.		Prl. Junior Civil Judge, Medchal.

51.	Smt. P. Aruna Kumari, Junior Civil Judge, Nakrekal, Nalgonda District.	Junior Civil Judge (Juvenile Court), Adilabad, VICE Smt. B.Mary Sara Danamma, transferred.	Prl. Junior Civil Judge, Suryapet.	Junior Civil Judge, Utnoor.
52.	Smt. B. Aparna Devi, Prl. Junior Civil Judge, Ramannapet, Nalgonda District.	Prl. Junior Civil Judge, Khammam, VICE Sri Ch.Panchakshari, transferred.	Prl. Junior Civil Judge, Bhongir.	II Addl. Junior Civil Judge, Khammam.
53.	On relief, Sri G. Uday Bhaskar Rao, Junior Civil Judge, Thungathurthy, Nalgonda District.	Junior Civil Judge, Chennur		II Addl. Junior Civil Judge, Mancherial.
54.	Sri K. Kiran Kumar, Prl. Junior Civil Judge, Nizamabad.	IV Assistant Judge, City Civil Court, Hyderabad (post kept vacant)	II Addl. Junior Civil Judge, Nizamabad.	V Assistant Judge, City Civil Court, Hyderabad.
55.	Sri K. Yuvaraja, Judicial Magistrate of First Class, Spl. Mobile Court, Nizamabad.	Prl. Junior Civil Judge, Sathupalli, Khammam District, VICE Smt. V.Satya Lakshmi Prasanna, transferred.	II Addl. Junior Civil Judge, Nizamabad.	Addl. Junior Civil Judge, Sathupalli.
56.	Sri K. Jayram Reddy, Addl. Junior Civil Judge, Armoor, Nizamabad District.	Junior Civil Judge, Luxettipet	Prl. Junior Civil Judge, Armoor.	II Addl. Junior Civil Judge, Mancherial.
57.	Smt. Arpitha Maram Reddy, Junior Civil Judge, Banswada, Nizamabad District.	Prl. Junior Civil Judge, Kalwakurthy, Mahabubnagar District, VICE Smt. P.Padmavathi, transferred.	Junior Civil Judge, Yellareddy.	Addl. Junior Civil Judge, Kalwakurthy.

58.	Sri Ajay Kumar Jadhav, Junior Civil Judge, Bichkunda, Nizamabad District.	Junior Civil Judge, Metpalli, Karimnagar District.	Prl. Junior Civil Judge, Armoor.	Prl. Junior Civil Judge, Jagitial.
59.	Smt. B. Soujanya, Prl. Junior Civil Judge, Bodhan, Nizamabad District.	II Addl. Junior Civil Judge-cum-XX Metropolitan Magistrate, Cyberabad at Malkajgiri, VICE Smt. K.Vani, transferred.	Prl. Junior Civil Judge, Armoor.	Smt. C.Pavani.
60.	Ms. D.B. Sheethal, Prl. Junior Civil Judge, Kamareddy, Nizamabad District.	Junior Civil Judge, Atmakur, Mahabubnagar District.	Addl. Junior Civil Judge, Kamareddy.	Prl. Junior Civil Judge, Gadwal.
61.	Smt. V. Madhavi Latha, II Addl. Junior Civil Judge, Ranga Reddy District.	Junior Civil Judge, Nalgonda, VICE Smt. N.Prasanthi, transferred.	I Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District.	Special Judicial Magistrate of First Class, Excise Court, Nalgonda.
62.	Smt. M. Indira Priyadarshini, III Metropolitan Magistrate, Cyberabad at L.B. Nagar, Ranga Reddy District.	Prl. Junior Civil Judge, Bhongir, VICE Smt. T.Nagarani, transferred.	I Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District	Smt. T.Nagarani.
63.	On relief, Smt. T.Nagarani, Prl. Junior Civil Judge, Bhongir, Nalgonda District	Addl. Junior Civil Judge, Bhongir, Nalgonda District, VICE Smt. N.Radhika, transferred.		Will regularly assume charge as Addl. Junior Civil Judge, Bhongir, which post she is holding FAC.

64.	Hussain, II Addl. Junior Civil Judge-cum-XV Metropolitan Magistrate, Cyberabad at Medchal, Ranga Reddy District.	I Addl. Junior Civil Judge, Rajendranagar, Rangareddy District, VICE Sri C.Vikram, transferred.	Prl. Junior Civil Judge, Medchal.	Sri C.Vikram,
65.	On relief, Sri C.Vikram, I Addl. Junior Civil Judge, Rajendrnagar, Rangreddy District.	Prl. Junior Civil Judge, Rajendrangar, Rangreddy District, VICE Smt. Radhika Jaiswal, transferred.		Will regularly assume charge as Prl. Junior Civil Judge, Rajendrangar which post he is holding FAC
66.	Smt. P. Srivani, Junior Civil Judge- cum-VII Metropolitan Magistrate, Cyberabad at Hayathnagar, Ranga Reddy District.	Judicial Magistrate of First Class for Railway, Kazipet.	XIV Metropolitan Magistrate, Cybderabad at L.B.Nagar, Rangareddy District.	VI Addl. Junior Civil Judge, Warangali.
67.	Smt. Radhika Jaiswal, Prl. Junior Civil Judge-cum-VIII Metropolitan Magistrate, Cyberabad at Rajendrancgar, Ranga Reddy District.	Prl. Junior Civil Judge, Mahabubabad, VICE Smt. K.Jayanthi, promoted and transferred.	I Addl. Junior Civil Judge, Rajendranagar, transferred.	Addl. Junior Civil Judge, Mahabubabad
68.	Smt. G. Radhika, I Addl. Junior Civil Judge-cum-XVI Metropolitan Magistrate, Cyberabad at Kukatpally, Ranga Reddy District.	I Addl. Junior Civil Judge, Huzurabad, Karimnagar District, VICE Sri K.Prasad, transferred.	I Addl. Junior Civil Judge- cum-XVI M.M., Cyberabad at Kukatpally.	Prl. Junior Civil Judge, Huzurabad.

69.	Smt. N. Roja Ramani, II Addl. Junior Civil Judge-cum-XIX M.M, Cyberabad, Kukatpally at Miyapur, Ranga Reddy District.	Judicial Magistrate of First Class, Spl. Mobile Court, Nalgonda, VICE Smt. G.Rajani	III Addl. Junior Civil Judge, Kukatpally.	Special Judicial Magistrate of First Class, Excise Court, Nalgonda
70.	On relief, Smt. P. Sridevi, Prl. Junior Civil Judge-cum-X M.M. Cyberabad at Malkajgiri, Ranga Reddy District.	I Assistant Judge, City Civil Court, Secunderabad (post kept vacant)	,	XI Assistant Judge, City Civil Court, Secunderabad
71.	Smt. C. Pavani, I Addl. Junior Civil Judge-cum-XVIII Metropolitan Magistrate, Cyberabad at Malkajgiri, Ranga Reddy District.	Prl. Junior Civil Judge, Miryalaguda, Nalgonda District, VICE Smt. M.Padmaja, promoted and transferred.	Prl. Junior Civil Judge-cum-X M.M. Cybderabad at Malkajgiri.	Addl. Junior Civil Judge, Miryalguda.
72.	SMT. K.VANI, II Addl. Junior Civil Judge-cum-XX M.M., Cyberabad at Malkajgiri, Ranga Reddy District.	Spl. Judicial Magistrate of First Class (PCR cases), Warangal. Smt. Pramila Jain, transferred	Smt. C.Pavani,	III Addl. Junior Civil Judge, Warangal.
73.	Smt. D. Indira, Spl. Judicial Magistrate of First Class, Special Mobile Court-cum-XI Metropolitan Magistrate, Cyberabad at L.B. Nagar, Ranga Reddy District.	Junior Civil Judge, Wanaparthy, Mahabubnagar District, VICE Sri Milind Kamble, transferred.	I Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District.	Prl. Junior Civil Judge, Gadwal.

74.	On relief, Smt. M. Sobha Rani, Spl. Judicial Magistrate of First Class, Excise Cases-cum-XII M.M., Cyberabad at L.B. Nagar, Ranga Reddy District.	I Addl. Junior Civil Judge, Miryalaguda, VICE Sri A.Nagaraju, transferred.		Sri A.Naga raju,
75.	On relief, Sri Mohd. Yousuf, XIII Metropolitan Magistrate, Cyberabad at L.B. Nagar, Ranga Reddy District.	Junior Civil Judge, Zaheerabad, Medak District, VICE A.Pradeep, transferred.		Junior Civil Judge, Narayankhed.
76.	Smt. L. Annapurna Sri, Junior Civil Judge, Chevella, Ranga Reddy District.	Junior Civil Judge- cum-Special Judicial Magistrate of First Class, Medak VICE Ms. Farheen Kouser, transferred.	Prl. Junior Civil Judge, Vikarabad.	Ms. Farheen Kouser,
77.	Ms. Farheen Kouser, Junior Civil Judge- cum-Special Judicial Magistrate of First Class, Medak	Prl. Junior Civil Judge, Medak, VICE Sri D.Venkatesh, promoted and transferred.		Will regularly assume charge as Prl. Junior Civil Judge, Medak, which post she is holding FAC.
78.	Smt. M.K. Padmavathi, Junior Civil Judge, Pargi, Ranga Reddy District.	Prl. Junior Civil Judge, Jangaon, Warangal District, VICE Smt. C.M.Rajya Lakshmi, transferred.	Prl. Junior Civil Judge, Vikarabad.	Addl. Junior Civil Judge, Jangaon.

79.	Junior Civil Judge, Tandur, Ranga Reddy District.	I Addl. Junior Civil Judge, Godavarikhani, Karimnagar District, VICE Smt. M.Aruna, transferred.	Prl. Junior Civil Judge, Vikarabad.	Smt. M.Aruna.
80.	On relief, Smt. M.Aruna, I Addl. Junior Civil Judge, Godavarikhani, Karimnagar District.	Prl. Junior Civil Judge, Godavarikhani, Karimnagar District, VICE Sri P.Pradeep Naik, promoted and transferred.		Will regularly assume charge as Prl. Junior Civil Judge, Godavarikhani which post she is holding FAC.
81.	Smt. J. Kavitha, Prl. Junior Civil Judge, Ibrahimpatnam, Ranga Reddy District.	Prl. Junior Civil Judge, Jagtial, Karimnagar District, VICE Sri S.Madhu, transferred.	Addl. Junior Civil Judge, Ibrahimpatnam.	Sri S.Madhu.
82.	On relief, Sri S.Madhu, Prl. Junior Civil Judge, Jagtial, Karimnagar District,	I Addl. Junior Civil Judge, Jagtial, Karimnagar District, VICE Sri B.Ramesh, transferred.		Will regularly assume charge as I Addl. Junior Civil Judge, Jagtial,which post he is holding FAC
83.	Smt. T. Anitha, I Addl. Junior Civil Judge, Warangal.	II Assistant Judge, City Civil Court, Hyderabad (post kept vacant)	III Addl. Junior Civil Judge, Warangal.	III Assistant Judge, City Civil Court, Hyderabad.
84.	Smt. Ch. Ashalatha, V Addl. Junior Civil Judge, Warangal.	Judicial Magistrate of First Class, Special Mobile Court, Sangareddy, Medak District, VICE Sri D.Durga Prasad, transferred.	III Addl. Junior Civil Judge, Warangal.	Prl. Junior Civil Judge, Sangareddy.

85.	Sri J. Hanumantha Rao, Judicial Magistrate of First Class for Railway, Kazipet, Warangal District.	Special Judicial Magistrate of First Class, Excise Court, Sangareddy, Medak District, VICE Sri N.Venkat Ram, transferred.	VI Addl. Junior Civil Judge, Warangali.	Prl. Junior Civil Judge, Sangareddy,
86.	Smt. Prameela Jain, Spl. Judicial Magistrate of First Class (PCR cases), Warangal.	Junior Civil Judge, Ramannapet, VICE Smt. B.Aparna Devi, transferred.	III Addl. Junior Civil Judge, Warangal.	Prl. Junior Civil Judge, Bhongir.
87.	Smt. C.M. Rajya Lakshmi, Prl. Junior Civil Judge, Jangaon, Warangal District.	I Addl. Junior Civil Judge-cum-XVIII M.M., Cyberabad at Malkajgiri, Rangareddy District, Vice Smt. C.Pavani, transferred.	Addl. Junior Civil Judge, Jangaon.	
88.	Sri K. Venkatesh, Junior Civil Judge, Mulug, Warangal District.	II Junior Civil Judge, Rajendranagar, Ranga Reddy District (post kept vacant)	Special Judicial Magistrate of First Class, Mobile Court, Mulug.	I Addl. Junior Civil Judge, Rajendranagar
89.	Smt. Shanker Sridevi, Junior Civil Judge, Thorrur, Warangal District.	Prl. Junior Civil Judge, Sircilla, Karimnagar District, VICE Sri M.A.Khaleel, transferred.	Addl. Junior Civil Judge, Mahabubabad.	Sri M.A.Khaleel.
90.	Sri M. Bujjappa, Special Judicial Magistrate of First Class, Excise Court, Ananthapuram.	Junior Civil Judge, Tadipatri, Ananthapuram District, VICE Sri Syed Khaleemullah, promoted and transferred.	Addl. Junior Civil Judge (Juvenile Court), Ananthapuram.	Addl. Junior Civil Judge (Juvenile Court), Ananthapuram

91.	Smt. T. Leelavathi, Prl. Junior Civil Judge, Dharmavaram, Ananthapuram District	Prl. Addl. Junior Civil Judge, Chittoor, VICE Smt. Ch.Ashalatha, transferred.	Addl. Junior Civil Judge, Ananthapuram.	II Addl. Junior Civil Judge, Chittoor.
92.	Sri D. Venkateswarlu Naik, Junior Civil Judge, Gooty, Ananthapuram District	Prl. Junior Civil Judge, Giddalur, Prakasam District VICE Thousheed Hussaian	Junior Civil Judge, Gunthakal.	Thousheed Hussaian
93.	Sri V. Audhinarayana, Addl. Junior Civil Judge, Kadiri, Ananthapuram District	Junior Civil Judge, Satyaveedu, Chittoor District, VICE Sri Shaik Peda Khasim, transferred.	Prl. Junior Civil Judge, Kadiri.	Addl. Junior Civil Judge, Srikalahasthi,
94.	Kum. A. Sai Kumari, Junior Civil Judge, Uravakonda, Ananthapuram District	Prl. Junior Civil Judge, Dharmavaram, VICE Ms. T.Leelavathi, transferred.	Junior Civil Judge, Gunthakal.	Addl. Junior Civil Judge, Ananthapuram
95.	Smt. Ch. Ashalatha, Prl. Junior Civil Judge, Chittoor.	Prl. Junior Civil Judge, Narsaraopet, Guntur District, VICE Sri D.Srinivasulu, promoted and transferred.	II Addl. Junior Civil Judge, Chittoor.	I Addl. Junior Civil Judge, Narsaraopet.
96.	Sri S.C. Raghavendra, III Addl. Junior Civil Judge, Chittoor	Junior Civil Judge, Podili, Prakasam District, VICE Sri Ch.Srinivasa Babu, transferred.	II Addl. Junior Civil Judge, Chittoor.	Junior Civil Judge, Kanigiri.

97.	Sri Syed Ziyauddin, Judicial Magistrate of First Class, Special Mobile Court, Chittoor.	II Additional Junior Civil Judge Madanapalle Chittoor District, VICE Sri M.Pradeep Kumar, transferred.	II Addl. Junior Civil Judge, Chittoor.	I Addl. Junior Civil Judge, Madanapalle.
98.	Smt. S. Kavitha, Prl. Junior Civil Judge, Madanapalle, Chittoor District.	Prl. Junior Civil Judge, Proddatur, Kadapa District, VICE Sri N.Vijaya Babu, transferred.	I Addl. Junior Civil Judge, Madanapalle.	II Addl. Junior Civil Judge, Proddatur.
99.	Sri M. Pradeep Kumar, II Addl. Junior Civil Judge, Madanapalle, Chittoor Dist.	I Addl. Junior Civil Judge, Proddatur, Kadapa District, VICE Smt. S.C.Kamala, transferred.	I Addl. Junior Civil Judge, Madanapalle.	II Addl. Junior Civil Judge, Proddatur.
100.	Sri C. Muralidhar, Junior Civil Judge, Nagari, Chittoor District.	Junior Civil Judge, Atmakur, Nellore District, VICE Sri M.Shankar Rao, transferred.	Addl. Junior Civil Judge, Puttur.	Addl. Junior Civil Judge, Kovur.
101.	Sri Shaik Baba Fakruddin, Junior Civil Judge, Palamaner, Chittoor District.	Prl. Junior Civil Judge, Dhone, VICE Sri K.Suri Krishna, transferred.	Addl. Junior Civil Judge, Punganur.	II Addl. Junior Civil Judge, Kurnool.
102.	Sri K. Motilal, Prl. Junior Civil Judge, Punganur, Chittoor District.	Prl. Junior Civil Judge, Palakole, VICE K.Shyam Babu, transferred.	Addl. Junior Civil Judge, Punganur.	Addl. Junior Civil Judge, Palakole.
103.	Smt. A. Purnima, Prl. Junior Civil Judge, Puttur, Chittoor District.	Prl. Junior Civil Judge, Ongole.	Addl. Junior Civil Judge, Puttur.	II Addl. Junior Civil Judge, Ongole.

104	On relief, Sri M. Pavan Kumar, Addl. Junior Civil Judge, Puttur, Chittoor District.	Additional Junior Civil Judge, Amalapuram, Vice Smt V.Bhavani, transferred.		Smt V.Bhavani.
105	On Relief Smt V.Bhavani, Additional Junior Civil Judge, Amalapuram.	Prl. Junior Civil Judge, Amalapuram Vice K.Ratna Kumar, Promoted and transferred.		Will regularly assume charge of the post of Prl. Junior Civil Judge, Amalapuram
106.	Shaik Peda Khasim, Junior Civil Judge, Satyaveedu, Chittoor District.	Addl. Junior Civil Judge, Kovur, Nellore District, VICE Smt. B.Radha Rani, transferred.	Addl. Junior Civil Judge, Srikalahasthi,	Smt. B.Radha Rani,
107.	On relief, Smt. B.Radha Rani, Addl. Junior Civil Judge, Kovur, Nellore District.	Prl. Junior Civil Judge, Kovur, Nellore District, VICE Sri D.Balakrishnaiah, promoted and transferred.		Shall regularly assume charge as Prl. Junior Civil Judge, Kovur, which post she is holding FAC.
108.	Smt. P. Chaitanya, Prl. Junior Civil Judge, Srikalahasti, Chittoor District.	Addl. Junior Civil Judge, Kavali, Nellore District, VICE Sri K.V.Rama Krishnaiah, transferred.	Addl. Junior Civil Judge, Srikalahasthi.	Sri K.V.Rama Krishnaiah.
109.	Sri B.L.V. Seshadri, II Addl. Junior Civil Judge, Tirupati, Chittoor District.	IV Addl. Junior Civil Judge, Tirupati.	Sri R.Sanyasi Naidu	Sri R.Sanyasi Naidu
110.	On relief, Sri R.Sanyasi Naidu, IV Addl. Junior Civil Judge, Tirupati, Chittoor District.	II Addl. Junior Civil Judge, Tirupati, Chittoor District.	Sri B.L.V. Seshadri.	Sri B.L.V. Seshadri

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111.	Smt. A.Anitha, I Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District	Addl. Junior Civil Judge, Peddapuram, East Godavari District, VICE S.Srinivas, transferred.	III Addl. Junior Civil Judge, Rajamahendra varam.	Prl. Junior Civil Judge, Peddapuram.
112.	Sri R.Kishore Babu, IV Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.	Addl. Junior Civil Judge, Yellamanchili, Visakhapatnam District, VICE Sri G.Yagna Narayana, transferred.	VII Addl. Junior Civil Judge, Rajamahendrav aram.	I Addl. Junior Civil Judge, Anakapalle.
113.	Sri K.Venkateswara Rao, VI Addl. Judicial Magistrate of First Class, Rajamahendravaram,, East Godavari District	Prl. Junior Civil Judge, Tenali, VICE Smt. M.Durga Venkata Naga Sindhura, transferred.	VII Addl. Junior Civil Judge, Rajamahendrav aram.	II Addl. Junior Civil Judge, Guntur.
114.	Sri K.Siva Shankar, II Addl. Junior Civil Judge, Kakinada, , East Godavari District	I Addl. Junior Civil Judge, Tanuku, VICE Smt. N.Sri Vidya, promoted and transferred.	III Addl. Junior Civil Judge, Kakinada.	Addl. Junior Civil Judge, Palakole.
115.	On relief, Ms. K.Deepa Divya Krupa, Junior Civil Judge, Kothapeta, , East Godavari District	Junior Civil Judge, Bhimadole, West Godavari District, VICE Sri S.Venkateswara Reddym, transferred.		Prl. Junior Civil Judge, Eluru.
116.	Sri S.Srinivas, Addl. Junior Civil Judge, Peddapuram, , East Godavari District	Addl. Junior Civil Judge, Chirala, Prakasam District, VICE Sri S.Siva Shankar Reddy, transferred.	Prl. Junior Civil Judge, Peddapuram.	Prl. Junior Civil Judge, Chirala.

117.	Sri V.Venkateswara Rao, Junior Civil Judge, Prathipadu, , East Godavari District	Junior Civil Judge, Kothapeta, East Godavari District, VICE Smt. K.Deepa Divya Krupa, transferred.	Prl. Junior Civil Judge, Peddapuram.	Smt. K.Deepa Divya Krupa.
118.	Sri G.Rama Krishan, Prl. Junior Civil Judge, Ramachandrapuam, East Godavari District.	Junior Civil Judge, Chintalapudi	Prl. Junior Civil Judge, Alamur.	Prl. Junior Civil Judge, Eluru.
119.	Sri C.Suresh, Judicial Magistrate of First Class, Rampachodavaram,, East Godavari District	II Add. Junior Civil Judge, Narasaraopet, Guntur District, VICE Smt. V.Pallavi, transferred.	Addl. Junior Civil Judge, Addateegala,	I Addl. Junior Civil Judge, Narsaraopet.
120.	Smt. R.Shanthi Sree, Prl. Junior Civil Judge, Tuni, East Godavari District	Prl. Junior Civil Judge, Srikakulam, VICE Smt. N.Padmavathi, promoted and transferred.	Addl. Junior Civil Judge, Tuni.	Addl. Senior Civil Judge, Srikakulam.
121.	Sri P.Raja Ram, Prl. Junior Civil Judge, Bapatla, Guntur District	Prl. Junior Civil Judge, Chilkaluripet, Guntur District, VICE Sri Ch.Venkata Naga Srinivasa Rao, transferred.	Addl. Junior Civil Judge, Bapatla,	Sri Ch.Venkata Naga Srinivasa Rao,
122.	On relief, Sri CH. Venkata Naga Srinivasa Rao, Prl. Junior Civil Judge, Chilkaluripet, Guntur District	Junior Civil Judge, Piduguralla, Guntur District, VICE Smt. S.Sujatha, promoted and transferred.		II Addl. Junior Civil Judge, Gurazala.

123.	Smt. M.Jayamma, Addl. Junior Civil Judge, Chilakaluripet, Guntur District.	I Addl. Junior Civil Judge, Sattenapalle, Guntur District, VICE Sri Mohd. Nazeeru-ul-Ain, transferred.	Prl. Junior Civil Judge, Chilakaluripet,	Prl. Junior Civil Judge,, Sattenapalle.
124.	Smt. V.Pallavi, II Add. Junior Civil Judge, Narasaraopet, Guntur District.	I Addl. Junior Civil Judge, Ongole, VICE Smt. D.Durga Kalyani, transferred.	I Addl. Junior Civil Judge, Narsaraopet.	II Addl. Junior Civil Judge (Juvenile Court), Ongole.
125.	Sri K.Ravi, Prl. Junior Civil Judge, Ponnur, Guntur District	Prl. Junior Civil Judge, Bapatla, VICE Sri K.Rajaram, transferred.	Addl. Junior Civil Judge, Ponnur.	Addl. Junior Civil Judge, Bapatla.
126.	Smt. K.Jaya Lakshmi, Addl. Junior Civil Judge, Repalle, Guntur District.	Prl. Junior Civil Judge, Gudur, VICE Sri P.Divakar, transferred.	Prl. Junior Civil Judge, Repalle,	IV Addl. Junior Civil Judge, Nellore.
127.	Sri Mohd. Nazeer Ul Ain, I Addl. Junior Civil Judge, Sattenapalle, Guntur District	Junior Civil Judge, Parchur.	Prl. Junior Civil Judge, Sattenapalle.	Prl./Addl. Junior Civil Judge, Chirala.
128.	Smt. M.Durga Venkata Naga Sindhura, Prl. Junior Civil Judge, Tenali, Guntur District	Prl. Addl. Junior Civil Judge, Bhimavaram, West Godavari District, VICE Sri G.Shanmukha Rao, promoted and transferred.	II Addl. Junior Civil Judge, Guntur.	II Addl. Junior Civil Judge, Bhimavaram.

129	Sri CH.Pavan Kumar, II Addl. Junior Civil Judge, Tenali, Guntur District	Addl Junior Civil Judge, Bhimavaram, Vice G.Deena Babu,	II Addl. Junior Civil Judge, Guntur.	II Additional Junior Civil Judge, Bhimavaram
130	SRI G. Prabhakar, I Addl. Junior Civil Judge, Tenali, Guntur District	Addl. Junior Civil Judge, Nandigama, Krishna District, VICE Sri M.Anuradha, transferred.	II Addl. Junior Civil Judge, Guntur.	Addl. Junior Civil Judge, Jaggaiahapet
131.	Smt. G.Deena, Prl. Junior Civil Judge, Kadapa.	II Addl. Junior Civil Judge, Tanuku, Vice E.RAjendra Babu transferred.	III Additional Junior Civil Judge, Kadapa	Addl. Junior Civil Judge, Palakole.
132.	Ms. N. Lavanya, Special Judicial Magistrate of First Class, Excise Court, Kadapa.	Additional Junior Civil Judge, Gudur. Vice K.P.Sai Ram transferred.	Special Judicial Magistrate of First Class, Mobile Court, Kadapa	IV Addl. Junior Civil Judge, Nellore.
133.	On relief Sri C.Ramana Reddy, Junior Civil Judge, Nandalur, Kadapa District	Addl. Junior Civil Judge, Punganur, Chittoor District, VICE Ms. M.S.Bharathi, transferred.		Ms. M.S.Bharathi,
134.	On relief, Smt. M.S.Bharathi, Addl. Junior Civil Judge, Punganur, Chittoor District.	Prl. Junior Civil Judge, Punganur, Chittoor District VICE Sri K.Motilal, transferred.		Will regularly assume charge as Prl. Junior Civil Judge, Punganur, which post she is holding FAC.

135	. Sri N.Vijaya Babu, Prl. Junior Civil Judge, Proddatur, Kadapa District	Prl. Junior Civil Judge, Madanapalle	II Addl. Junior Civil Judge, Proddatur.	I Addl. Junior Civil Judge, Madanapalle.
136	Smt. S.C.Kamala, I Addl. Junior Civil Judge, Proddatur, Kadapa District	I Addl. Junior Civil Judge, Madanapalle, VICE Smt. B.Vanisree, transferred.	II Addl. Junior Civil Judge, Proddatur.	Smt. B.Vanisree,
137	Smt. M.Sobha, Junior Civil Judge, Rajampet, Kadapa District.	Junior Civil Judge, Venkatagiri, Nellore District, VICE Sri Ms. Faizunnisa Shaik, transferred.	IV Addl. Junior Civil Judge, Kadapa.	IV Addl. Junior Civil Judge, Nellore.
138.	Smt. C.Haritha, Junior Civil Judge, Railway Kodur, Kadapa District	Prl. Junior Civil Judge, Sullurpet, Nellore District, ViCE Sri T.Haritha, promoted and transferred.	IV Addl. Junior Civil Judge, Kadapa.	Addl. Junior Civil Judge, Sullurpet.
139.	Sri Shaik Atheeque Ahmad, Junior Civil Judge, Sidhout, Kadapa District	Judicial Magistrate of First Class, Special Mobile Court, Nellore, VICE Smt. Y.J.Padmasri, transferred.	II Addl. Junior Civil Judge, Kadapa.	II Addl. Junior Civil Judge, Nellore.
140.	On relief, SMT. N.Anitha Reddy, Judicial Magistrate of First Class, Special Mobile Court, Machilipatnam, Krishna District	Rent Controller- cum-IV Addl. Junior Civil Judge,, Vijayawada, Krishna District, VICE Smt. M.V.Seshamma, transferred.		Prl. Junior Civil Judge, Vijayawada.

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141.	Smt. M.Sudha, II Addl. Junior Civil Judge, Machilipatnam, Krishna District	Special Judicial Magistrate of First Class, Excise Court, Ongole, VICE Sri Shaik Ibrahim Sharief, transferred.	Special Judicial Magistrate of First Class, Excise Court, Machilipatnam.	II Addl. Junior Civil Judge, Ongole.
142	Kum. K.Aruna, Prl. Junior Civil Judge, Avanigadda, Krishna District.	Prl. Junior Civil Judge, Narsapur, West Godavari District, VICE Sri K.Ratna Prasad, transferred.	Addl. Junior Civil Judge, Avanigadda.	I Addl. Junior Civil Judge, Narsapur.
143.	Sri CH.L.Srinivasa Rao, Junior Civil Judge, Bantumilli, Krishna District.	I Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District, VICE Sri Y.Gopala Krishna, transferred.	Special Judicial Magistrate of First Class, Excise Court, Machilipatnam.	Sri Y.Gopala Krishna,
144.	On relief, Sri Y.Gopala Krishna, I Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District.	Prl. Junior Civil Judge, Anakapalle, Visakhapatnam (post kept vacant)		Will regularly assume charge as Prl. Junior Civil Judge, Anakapalle, which post he is holding FAC.
145.	On relief, Smt. M.Satya Kumari, Addl. Junior Civil Judge, Gudiwada, Krishna District.	Junior Civil Judge, Kaikalur, Krishna District, VICE Sri G.L.V.Prasad, transferred.	-	Will regularly assume charge as Junior Civil Judge, Kaikalur, which post she is holding FAC.
146.	Sri Beera Srinivasulu, Prl. Junior Civil Judge, Jaggaiahpet, Krishna District.	Prl. Junior Civil Judge, Markapur	Addl. Junior Civil Judge, Jaggaiahpet,	Addl. Junior Civil Judge, Markapur.

147.	Sri G.L.V.Prasad, Junior Civil Judge, Kaikalur, Krishna District, Krishna District.	Special Judicial Magistrate of First Class, Excise Court, Eluru, VICE P.Tirumala Rao, transferred.	Addl. Junior Civil Judge, Gudiwada.	Prl. Junior Civil Judge, Eluru.
148.	Sri P.Srinivasa Rao, Prl. Junior Civil Judge, Nandigama, Krishna District.	Junior Civil Judge, Darsi, Prakasam District. VICE Smt. Y.Reddy Prasanna, transferred.	Addl. Junior Civil Judge, Jaggaiahapet	Smt. Y.Reddy Prasanna,
149.	Smt. M.Anuradha, Addl. Junior Civil Judge, Nandigama, Krishna District.	III Addl. Junior Civil Judge, Ongole, Prakasam District, VICE Sri J.Sravan Kumar, transferred.	Addl. Junior Civil Judge, Jaggaiahapet	II Addl. Junior Civil Judge, Ongole.
150.	Sri Pattan Shaiyaz Khan, Prl. Junior Civil Judge, Tiruvur, Krishna District	Addl. Junior Civil Judge, Markapur, Prakasam District, VICE Sri Mohd. Abutalib Parvez Shaik, transferred.	Additional Junior Civil Judge, Tiruvur	Sri Mohd. Abutalib Parvez Shaik,
151.	Sri P.Ramana Reddy, II Addl. Junior Civil Judge, Vijayawada, Krishna District	Junior Civil Judge, Razole, East Godavari District, VICE Sri S.Ravi Kumar, promoted and transferred.	Prl. Junior Civil Judge, Vijayawada,	Junior Civil Judge, Mummidivaram.
152.	Sri T.V.S.S. Prakash, III Addl. Junior Civil Judge, Vijayawada, Krishna District	II Addl. Junior Civil Judge, Tenali, VICE C.Pavan Kumar, transferred.	Prl. Junior Civil Judge, Vijayawada	II Addl. Junior Civil Judge, Guntur.

153.	Smt. M.V.Seshamma, Rent Controller-cum- IV Addl. Junior Civil Judge, Vijayawada, Krishna District	Judicial Magistrate of First Class, Special Mobile Courtl, Vizianagaram, VICE Sri N.Srilakshmi, transferred.	Prl. Junior Civil Judge, Vijayawada.	Special Judicial Magistrate of First Class, Excise Court, Vizianagaram.
154.	Sri J.V.V. Satyanarayana Murthy, III Metropolitan Magistrate, for Municipal Mobile Court, Vijayawada, Krishna District	II Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District, VICE Sri Mohd. Abdul Jaleel, transferred.	II Addl. Metropolitan Magistrate for Railways, Vijayawada.	I Addl. Junior Civil Judge, Anakapalle.
155.	Smt. K. Swapana Rani, I Addl. Junior Civil Judge (Juvenile Court), Kurnool.	II Addl. Junior Civil Judge, Guntur, VICE Sri S.Praveen Kumar, transferred.	II Addl. Junior Civil Judge, Kurnool.	Sri S.Praveen Kumar.
156.	On relief, Sri S.Praveen Kumar, II Addl. Junior Civil Judge, Guntur.	Prl. Junior Civil Judge, Guntur, (post kept vacant)		I Addl. Junior Civil Judge Guntur.
157.	Sri P. Raju, Prl. Junior Civil Judge Kurnool.	Prl. Junior Civil Judge, Tiruvur, Vice Pattan Shiyaz Khan transferred.	II Additional Junior Civil Judge, Kurnool	Additional Junior Civil Judge, Tiruvur
158.	Sri Vijaya Kumar Reddy, I Addl. Junior Civil Judge, Adoni, Kurnool District	Junior Civil Judge, Palamaner, Vice Shaik Baba Fakruddin transferred.	Prl. Junior Civil Judge, Adoni	Addl. Junior Civil Judge, Punganur.
159.	Ms. Manjulatha Araveti, Junior Civil Judge, Allagadda. Kurnool District.	Junior Civil Judge, Gooty, VICE Sri D.Verkateswarlu Naik, transferred.	Junior Civil Judge, Koilkuntla	Junior Civil Judge, Gunthakal.

160	. Sri Ch. V.Rama Krishna, Junior Civil Judge, Atmakur, Kurnool District	V Addl. Junior Civil Judge, Rajamahendravaram, VICE Smt. G.Rajeswari, promoted and transferred.	II Addl. Junior Civil Judge, Kurnool.	III Addl. Junior Civil Judge, Rajamahendrav aram.
	Sri K. Suri Krishna, Prl. Junior Civil Judge, Dhone, Krnool District.	Prl. Junior Civil Judge, Kadiri, Ananthapuram District, VICE Smt. G.Vani, transferred.	II Addl. Junior Civil Judge, Kurnool.	Smt. G.Vani.
162.	On relief, Smt. G.Vani, Prl. Junior Civil Judge, Kadiri, Ananthapuram District.	Addl. Junior Civil Judge, Kadiri, VICE Sri V.Audinarayana, transferred.		Will regularly assume charge as Addl. Junior Civil Judge, Kadiri, which post he is holding FAC.
163.	Sri M.S. Kareemulla, Addl. Junior Civil Judge, Dhone, Kurnool District.	Addl. Junior Civil Judge, Nidadavolu.	Judicial Magistrate of First Class, Special Mobile Court, Kurnool.	Sri R.Venkateswa ra Sarma.
164.	Smt. S. Sailaja, Prl. Junior Civil Judge, Nandyal, Kurnool District.	III Junior Civil Judge, Chittoor, VICE Sri S.C.Raghavendra, transferred.	Judicial Magistrate of First Class, Special Mobile Court, Kurnool.	II Addl. Junior Civil Judge, Chittoor.
165.	Sri U. Rama Mohan, Addl. Junior Civil Judge, Nandyal, Krnool District	Prl. Junior Civil Judge, Puttur, VICE Smt. A.Purnima, transferred.	Judicial Magistrate of First Class, Special Mobile Court, Kurnool.	Addl. Junior Civil Judge, Puttur.
166.	Smt. G.C. Asifa Sulthana, Junior Civil Judge, Nandikotkur, Kurnool District	Addl. Junior Civil Judge, Dhone, VICE Sri M.S.Karemullah, transferred.	II Addl. Junior Civil Judge, Kurnool.	Judicial Magistrate of First Class, Special Mobile Court, Kurnool.

167	. Sri Thammineni Venkateswarlu, Junior Civil Judge, Pathikonda.	Special Judicial Magistrate of First Class for Railways, Guntakal, VICE Sri V.Subba Reddy, promoted and transferred.	Junior Civil Judge, Yemmiganur	Junior Civil Judge, Gunthakal.
168	Smt. S.Hemalatha, I Addl. Junior Civil Judge, Nellore.	II Addl. Junior Civil Judge, Kovvur, West Godavari District, VICE Smt. Y.Srilakshmi, transferred.	Prl. Junior Civil Judge, Nellore,	I Addl. Junior Civil Judge, Kovvur, West Godavari District.
169.	Smt. Y.J.Padma Sree, Judicial Magistrate of First Class, Special Mobile Court, Nellore.	III Addl. Junior Civil Judge, Kadapa, VICE Sri M.Sridhar, transferred.	II Addl. Junior Civil Judge, Nellore.	Sri M.Sridhar
170.	On relief, Sri M.Sridhar, Prl. Junior Civil Judge, Kadapa.	Prl. Junior Civil Judge, Kadapa, VICE Sri G.Deena, transferred.		Will regularly assume charge Prl. Junior Civil Judge, Kadapa.
171.	Smt. A.Padma, Special Judicial Magistrate of First Class, Excise Court, Nellore.	Junior Civil Judge, Atmakur, Kurnool District, VICE Sri Ch.V.Rama Krishna, transferred.	II Addl. Junior Civil Judge, Nellore.	II Addl. Junior Civil Judge, Kurnool.
172.	Sri M. Shankar Rao, Junior Civil Judge, Atmakur, Nellore District.	Addl. Junior Civil Judge, Giddalur, Prakasam District, VICE Sri R.Ashok Kumar, transferred.	Addl. Junior Civil Judge, Kovur.	Prl. Junior Civil Judge, Giddalur.
173.	Sri P. Divakar, Prl. Junior Civil Judge, Gudur, Nellore District.	Junior Civil Judge, Allagadda, VICE Ms. Manulatha Araveti, transferred.	IV Addl. Junior Civil Judge, Nellore.	Junior Civil Judge, Koilkuntla

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174	. Sri K.P.Sai Ram, Addl. Junior Civil Judge, Gudur, Nellor Dstrict.	I Addl. Junior Civil Judge, Adoni, Kurnool District, Vice Vijaya Kumar Reddy transferred.	IV Addl. Junior Civil Judge, Nellore.	Prl. Junior Civil Judge, Adoni
175.	Smt. E. Prasuna, Prl. Junior Civil Judge, Kavali, Nellore District.	Junior Civil Judge, Railway Kodur, VICE Smt. C.Haritha, transferred.	Addl. Junior Civil Judge, Kavali.	IV Addl. Junior Civil Judge, Kadapa.
176.	On relief, Sri K.V. Ramakrishnaiah, Addl. Junior Civil Judge, Kavali, Nellore District.	I Addl. Junior Civil Judge, Tenali, VICE Sri Sri G.Prabhakar, transferred.		II Addl. Junior Civil Judge, Guntur.
177.	Ms. Faizunnisa Shaik, Junior Civil Judge, Venkatagiri, Nellore District.	Junior Civil Judge, Rajampet	IV Addl. Junior Civil Judge, Nellore.	IV Addl. Junior Civil Judge, Kadapa
178.	Smt. P. Lakshmi Kumari, Prl. Junior Civil Judge, Ongole, Prakasam District.	Prl. Junior Civil Judge, Nandigama, Krishna District, VICE Sri P.Srinivasa Rao, transferred.	II Addl. Junior Civil Judge, Ongole.	Addl. Junior Civil Judge, Jaggaiahapet
179.	Smt. D. Durga Kalyani, I Addl. Junior Civil Judge, Ongole, Prakasam District.	Junior Civil Judge, Nagari, Chittoor District, VICE Sri C.Muralidhar, transferred.	II Addl. Junior Civil Judge (Juvenile Court), Ongole.	Addl. Junior Civil Judge, Puttur.
180.	Sri J. Sravan Kumar, III Addl. Junior Civil Judge, Ongole, Prakasam District.	Junior Civil Judge, Prathipadu	II Addl. Junior Civil Judge, Ongole.	Prl. Junior Civil Judge, Peddapuram.

181.	Shaik Ibrahim Sharief, Special Judicial Magistrate of First Class, Excise Court, Ongole, Prakasam District.	II Addl. Junior Civil Judge, Machilipatnam, VICE Smt. M.Sudha, transferred.	II Addl. Junior Civil Judge, Ongole.	Special Judicial Magistrate of First Class, Excise Court, Machilipatnam
182.	Sri S. Vijaya Chandra, Prl. Junior Civil Judge, Addanki, Prakasam District.	Junior Civil Judge, Bantumilli, Krishna District.	Addl. Junior Civil Judge, Addanki.	Special Judicial Magistrate of First Class, Excise Court, Machilipatnam
183.	Sri S.Siva Shankar Reddy, Addl. Junior Civil Judge, Chirala, Prakasam District	II Addl. Junior Civil Judge, Machilipatnam, Krishna District, VICE Smt. M.Sudha, transferred.	Prl. Junior Civil Judge, Chirala.	Special Judicial Magistrate of First Class, Excise Court, Machilipatnam
184.	On relief, Smt. N. Reddy Prasanna, Junior Civil Judge, Darsi, Prakasam District.	I Addl. Junior Civil Judge, Eluru, West Godavari District, VICE Sri P.Bala Venkata Koteswar Rao, promoted and transferred.		Prl. Junior Civil Judge, Eluru,
185.	On relief, Thousheed Hussain, Prl. Junior Civil Judge, Giddalur, Prakasam District.	Special Judicial Magistrate of First Class, Excise Court, Ananthapuram.		Addl. Junior Civil Judge (Juvenile Court), Ananthapuram
186.	Sri R. Ashok Kumar, Addl. Junior Civil Judge, Giddalur, Prakasam District.	Special Judicial Magistrate of First Class, Excise Court, Kadapa, VICE N. Lavanya, transferred.	Prl. Junior Civil Judge, Giddalur.	Special Judicial Magistrate of First Class, Mobile Court, Kadapa

187.	On relief, Mohd. Abutalim Parveez Shaik, Addl. Junior Civil Judge, Markapur, Prakasam District.	Special Judicial Magistrate of First Class, Excise Court, Nellore, VICE Smt. A.Padma, transferred.		II Addl. Junior Civil Judge, Nellore.
188.	Sri Ch. Srinivasa Babu, Junior Civil Judge, Podili, Prakasam District.	Prl. Junior Civil Judge, Gudiwada, VICE Smt. K.Aruna Kumari, promoted and transferred.	Junior Civil Judge, Kanigir.	Addl. Junior Civil Judge, Gudiwada.
189.	Smt. K. Vijaya Kalyani, Junior Civil Judge, Palasa, Srikakulam District.	Junior Civil Judge, Rajam, Srikakuam District, VIVE Smt. K.Krishna Satya Latha, transferred.	Junior Civil Judge, Tekkali.	Smt. K.Krishna Satya Latha.
190.	On relief, Smt. K. Krishna Satya Latha, Junior Civil Judge, Rajam, Srikakulam District.	Junior Civil Judge, Palasa, Srikakulam District.		Junior Civil Judge, Tekkali
191.	Ms. P. Pradeepa, Junior Civil Judge, Kottur, Srikakulam District.	Junior Civil Judge, Kothavalasa, Vizianagaram District, VICE Smt. Annie Rose Christian, promoted and transferred.	Junior Civil Judge, Pathapatnam.	Special Judicial Magistrate of First Class, Excise Court, Vizianagaram.
192.	Sri B. Lakshmi Narayana, Prl. Junior Civil Judge, Visakhapatnam.	Prl. Junior Civil Judge, Avanigadda, Krishna District, VICE Smt. K.Aruna, transferred.	III Addl. Junior Civil Judge, Visakhapatnam.	Addl. Junior Civil Judge, Avanigadda.

193.	Smt. Kalarchana Gogi, II Addl. Junior Civil Judge, Visakahapatnam	II Addl. Junior Civil Judge, Vijayawada, VICE Sri P.Ramana Reddy, transferred.	III Addl. Junior Civil Judge, Visakhapatnam.	Prl. Junior Civil Judge, Vijayawada
194.	Sri K. Pardhasaradhi Rao, II Metropolitan Magistrate for Railways, Visakhapatnam.	Addl. Junior Civil Judge, Chodavaram, Visakhapatnam District, VICE Sri M.Shiva Kiran, transferred.	I Addl. Junior Civil Judge, Visakhapatnam and he shall be in full additional charge of the post of II Metropolitan Magistrate for Railways, Visakhapatnam. until further orders	I Addl. Junior Civil Judge, Anakapalle
195.	Mohd. Abdul Jaleel, II Addl. Junior Civil Judge-cum-Addl. M.M. Anakapalle, Visakhapatnam District.	Junior Civil Judge, Pathikonda, VICE Sri Tammineni Venkateswarlu, transferred.	I Addl. Junior Civil Judge, Anakapalle,	Junior Civil Judge, Yemmiganur
196.	Sri M. Jacob, Judicial Magistrate of First Class, Chintapalli, Visakhapatnam District.	II Add. Junior Civil Judge, Narasaraopet, Guntur District.	Junior Civil Judge, Araku.	I Addl. Junior Civil Judge, Narsaraopet.
197.	Smt. V. Veera Naga Venkata Lakshmi, Prl. Junior Civil Judge, Chodavaram, Visakhapatnam District.	Prl. Junior Civil Judge, Ponnur, Guntur District, VICE Sri S.Srinivas, transferred.	I Addl. Junior Civil Judge, Anakapalle	Sri S.Srinivas,
198.	On relief, Sri S.Srinivas, Addl. Junior Civil Judge, Ponnur, Guntur District.	Prl. Junior Civil Judge, Ponnur, Guntur District.		Will regularly assume charge as Prl. Junior Civil Judge, Ponnur, which post he is holding FAC

199	. Sri M. Siva Kiran, Addl. Junior Civil Judge, Chodavaram, Visakhapatnam District.	Judicial Magistrate of First Class, Ramachandrapuam, East Godavari District, VICE Sri G.Rama Krishna, transferred.	I Addl. Junior Civil Judge, Anakapalle	Addl. Junior Civil Judge, Addateegala,
200	Ms. Areefa Shaik, Prl. Junior Civil Judge, Narsipatnam, Visakhapatnam District.	Prl. Junior Civil Judge, Bapatla, Guntur District, VICE Sri P.Rajaram, transferred.	Addl. Junior Civil Judge, Narsipatnam.	Smt. K.Madhavi Devi
201.	Sri P. Nageswar Rao, Judicial Magistrate of First Class, Paderu, Visakhapatnam District.	Junior Civil Judge, Gajapathinagaram, Vizianagaram District, Sri A.Krishna Prasad, transferred.	Judicial Magistrate of First Class, Araku.	Sri A. Krishna Prasad,
202	Sri B.Babu Naik, Prl. Junior Civil Judge, Yellamanchili, Visakahapatnam District.	Judicial Magistrate of First Class, Rampachodavaram, VICE Sri C.Suresh, transferred.	I Addl. Junior Civil Judge, Anakapalle.	Addl. Junior Civil Judge, Addateegala,
203	Sri G. Yagna Narayana, Addl. Junior Civil Judge, Yellamanchili, Visakhapatnam District	Judicial Magistrate of First Class, Chintapalli.	I Addl. Junior Civil Judge, Anakapalle.	Addl. Junior Civil Judge, Narsipatnam.
204	Sri T.V.Rajesh Kumar, Prl. Junior Civil Judge, Vizianagaram.	II Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District, VICE Sri K.P.Balaji, promoted and transferred.	Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram.	III Addl. Junior Civil Judge, Rajamahendra varam.

205	Smt. K. Asharani, Addl. Junior Civil Judge (Juvenile Court), Vizianagaram.	I Addl. Junior Civil Judge, Kurnool, VICE Smt. K.Swapna Rani, transferred.	Special Judicial Magistrate of First Class, Excise Court, Vizianagaram.	II Addl. Junior Civil Judge, Kurnool.
206	Smt. Nageedi Sri Lakshmi, Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram.	Prl. Junior Civil Judge, Kovvur, West Godavari District, VICE Smt. K.Sailaja, transferred.	Special Judicial Magistrate of First Class, Excise Court, Vizianagaram.	I Addl. Junior Civil Judge, Kovvur.
207	Smt. V. Lakshmi Rajyam, Prl. Junior Civil Judge, Bobbili, Vizianagaram District	Addl. Junior Civil Judge (Juvenile Court), Vizianagaram, VICE Smt. K.Asha Rani, transferred.	Addl. Junior Civil Judge, Bobbili	Special Judicial Magistrate of First Class, Excise Court, Vizianagaram.
208	On relief, Sri A. Krishna Prasad, Junior Civil Judge, Gajapathinagaram, Vizianagaram District	Prl. Junior Civil Judge, Chodavaram, Visakhapatnam District, VICE Smt. V.Veera Naga Venkata Lakshmi, transferred.		I Addl. Junior Civil Judge, Anakapalle.
209	Sri V. Gowri Shankar Rao, Junior Civil Judge, Salur, Vizianagaram District.	Addl. Junior Civil Judge, Tuni, East Godavari District, VICE Smt. M.Prameela Rani, Transferred.	Addl. Junior Civil Judge, Bobbili	Smt. M.Prameela Rani,
210.	On relief, Smt. M.Prameela Rani, Addl. Junior Civil Judge,, Tuni, East Godavari District.	Prl. Junior Civil Judge, Tuni, East Godavari District, VICE R.Shanthi Sree, transferred.		Will regularly assume charge as Prl. Junior Civil Judge,, Tuni, which post she is holding FAC.

211.	Sri Shaik Abdul Shariff, Judicial Magistrate of First Class, Special Mobile Court, Eluru, West Godavari District.	Prl. Junior Civil Judge, Vizianagaram, VICE Sri T.V.Rajesh Kumar, transferred.	II Addl. Junior Civil Judge, Eluru.	Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram.
212.	Sri P. Tirumala Rao, Special Judicial Magistrate of First Class, Excise Court, Eluru, West Godavari District.	III Addl. Junior Civil Judge, Vijayawada, VICE Sri T.V.S.S.Prakash, transferred.	Prl. Junior Civil Judge, Eluru.	Prl. Junior Civil Judge, Vijayawada
213.	Sri P.Purushotham Rao, Junior Civil Judge, Chintalapudi, West Godavari District.	Junior Civil Judge, Jangareddigudem, West Godavari District, VICE Sri Devan Ajay Kumar, transferred.	Prl. Junior Civil Judge, Eluru.	Judicial Magistrate of First Class, Jangareddy gudem.
214.	Sri Devan Ajay Kumar, Junior Civil Judge, Jangareddigudem, West Godavari District.	I Addl. Junior Civil Judge, Gurazala, Guntur District, VICE Sri J.Shyam Kumar, transferred.	Judicial Magistrate of First Class, Jangareddy gudem.	Sri J.Shyam Kumar
215.	Sri J.Shyam Kumar, I Addl. Junior Civil Judge, Gurazala, Guntur District,	Prl. Junior Civil Judge, Gurazala, Guntur District, VICE Smt. B.Krishnaveni, promoted and transferred.		Will regularly assume charge as Prl. Junior Civil Judge, Gurazala, which post he is holding FAC.
216.	Kum. K. Sailaja, Prl. Junior Civil Judge, Kovvur, West Godavari District.	Junior Civil Judge, Salur, Vizianagaram District, VICE V.Gouri Shankar, transferred.	I Addl. Junior Civil Judge, Kovvur.	Addl. Junior Civil Judge, Bobbili

217.	Smt. Y. Srilakshmi, II Addl. Junior Civil Judge, Kovvur, West Godavari District. Sri K. Ratna Prasad, Prl. Junior Civil Judge, Narsapur, West Godavari District.	Prl. Junior Civil Judge, Nidadavolu, West Godavari District, VICE D.Satyavathi, promoted and transferred. I Addl. Junior Civil Judge, Rajamahendravaram, VICE Smt. A.Anitha, transferred.	I Addl. Junior Civil Judge, Kovvur. I Addl. Junior Civil Judge, Narsapur.	Addl. Junior Civil Judge, Nidadavolu. III Addl. Junior Civil Judge, Rajamahendra varam.
219.	Sri K. Shyam Babu, Prl. Junior Civil Judge, Palakole, West Godavari District	Prl. Junior Civil Judge, Rajamahendravaram, VICE Smt. K.Neelima, promoted and transferred.	Addl. Junior Civil Judge, Palakole.	III Addl. Junior Civil Judge, Rajamahendra varam.
220	Sri E. Rajendra Babu, II Addl. Junior Civil Judge, Tanuku, West Godavari District	Junior Civil Judge, Kurnool, Vice P.Raju, transferred.	Addl. Junior Civil Judge, Palakole.	II Additional Junior Civil Judge, Kurnool
221.	Sri S. Venkateswara Reddy, Junior Civil Judge, Bhimadole, West Godavari District	Prl. Junior Civil Judge, Machilipatnam, Krishna District, VICE Smt. G.Chanda Mouleswari, promoted and transferred.	Prl. Junior Civil Judge, Eluru.	Special Judicial Magistrate of First Class, Excise Court, Machilipatnam
222	Sri M.Arjun, Addl. Junior Civil Judge, Parkal, Warangal District.	XI Junior Civil Judge, City Civil Court, Secunderabad, Sri A.Venkateswara Rao, transferred.	Prl. Junior Civil Judge, Parkal,	Sri A.Venka- teswara Rao

223	Smt. Sampathi Rao Chandana, Junior Civil Judge, Korutla, Karimnagar District.	I Addl. Junior Civil Judge, Karimnagar, VICE Smt. T.Madhavi, transferred.		After completion of her maternity leave she shall take charge of her post from Smt. T.Madhavi.
224	On relief, Smt. T.Madhavi, I Addl. Junior Civil Judge, Karimangar.	Prl. Junior Civil Judge, Karimnagar, VICE Smt. D.Madhavi Krishna, promoted and transferred.		Will regularly assume charge as Prl. Junior Civil Judge, Karimnagar.
225	On relief, Smt. P. Devi Manasa, Junior Civil Judge, Andole at Jogipet, Medak District.	Addl. Junior Civil Judge (Juvenile Court), Sangareddy, Medak District, VICE Smt. Harisha, promoted and transferred.		Prl. Junior Civil Judge, Sangareddy.
226	Sri A. Pradeep, Junior Civil Judge, Zaheerabad, Medak District.	II Addl. Junior Civil Judge, Karimnagar, VICE Sri Mohd. Afroz Akthar, transferred.	Sri A.Pradeep after completion of his training at A.P.J.A., Secunderabad shall proceed to his new station and shall take charge from I Addl. Junior Civil Judge, Karimnagar.	
227	Sri Shaik Jani Basha, Prl. Junior Civil Judge, Hindupur, Ananthapuram District.	Prl. Junior Civil Judge, Kavali, VICE Smt. E.Prasusna, transferred.	Addl. Junior Civil Judge, Hindupur.	Addl. Junior Civil Judge, Kavali.
228	Sri N. Sirish, Junior Civil Judge, Kuppam, Chittoor District	Junior Civil Judge, Jammalamadugu, Kadapa District, Sri M.Srinivasulu Naik, promoted and transferred.	Addl. Junior Civil Judge, Punganur.	II Addl. Junior Civil Judge, Proddatur.

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229	Smt. B. Vanisree, I Addl. Junior Civil Judge, Madanapalli, Chittoor District	Judicial Magistrate of First Class, Special Mobile Court, Ongole, Prakasam District. VICE Sri Kumar Vivek, promoted and posted		III Addl. Junior Civil Judge, Ongole.
230	On relief, Sri N. Rajasekhar, Prl. Junior Civil Judge, Chirala, Prakasam District.	Junior Civil Judge, Sidhout, Kadapa District.		II Addl. Junior Civil Judge, Kadapa.
231.	Sri K. Murali Mohan, Prl. Junior Civil Judge, Bheemunipatnam	Prl. Junior Civil Judge, Tanuku, West Godavari District.	I Addl. Junior Civil Judge, Bheemuni- patnam.	Addl. Junior Civil Judge, Palakol.
232	On Relief, Sri R. Venkateswara Sharma, Addl. Junior Civil Judge, Nidadavole	Judicial Magistrate of First Class, Special Mobile Court, Eluru, VICE Shaik Abdul Sharif, transferred.		II Addl. Junior Civil Judge, Eluru.
233	On relief, Smt. K.Madhavi Devi, Addl. Junior Civil Judge, Bapatla.	Addl. Junior Civil Judge, Repalle, Guntur District, VICE Smt. K.Jaya Lakshmi, transferred.		Prl. Junior Civil Judge, Repalle.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, until further orders.

NOTE: 1. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.

- 2. The above officers shall get themselves relived from their present posts on or before 04.05.2017 and join in their new posts on or before 11.05.2017 without fail.
- 3. The Officers, Viz., Sri M.Arjun, Smt. Sampathrao Chandana, Smt. P.Devi Manasa, Sri A.Pradeep, Sri Shaik Jani Basha, Sri N.Sirish, Smt. B.Vanisri, Sri N.Rajasekhar, Sri R.Venkateswara Sarma, and K.Madhavi Devi are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since those officers are transferred to the present stations at their request.
- 4. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court.
- 5. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
- 6. The Order placed in <u>the High Court's Website</u> http://hc.tap.nic.in and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR GENERAL 1/5

To

- 1. The officers concerned.
- 2. The Prl. Secretary to Hon'ble the Acting **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
- 3. The Registrars, High Court of Judicature at Hyderabad
- 4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
- 5. The Secretary to Government, Law (L.A & J SC.C) Department, Government of Telangana, Hyderabad.
- 6. The Secretary to Government, Law (L.A & J SC.F), Department, Government of Andhra Pradesh, Amaravathi.
- 7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
- 8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.

- 9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 10. The Chief Judge, City Civil Court, Hyderabad
- 11. The Chief Judge, City Small Causes Court, Hyderabad
- 12. The Metropolitan Sessions Judge, Hyderabad.

13. THE PRL. DISTRICT JUDGES:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, PS Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

14. THE I ADDL. DISTRICT JUDGES:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, PS Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

15. The Pay and Accounts Officer, Hyderabad.

16. THE DISTRICT TREASURY OFFICERS:

Adilabad, Anantapur, Chittoor, Kakinada, Guntur, YSR Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, PS Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.

17. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.